

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 712 of 2022 in Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors.	Atul Shanker	Nakul Sachdeva-R1
2.	Comp. App. (AT) No. 50 of 2021 (PH)	Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors. With	Anushree Kapadia	Natasha Dhruvan Shah-R2 Nipun Katyal
3.	Comp. App. (AT) No. 51 of 2021 (PH)	Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors.	Avishkar Singhvi	Natasha Dhruvan Shah-R2
4.	Comp. App. (AT) No. 157 & 158 of 2021	Sita Ram Singhal Vs. The Registrar of Companies, NCT of Delhi, New Delhi	Pankaj Agarwal	Lata Sisodiya

For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 107 of 2022	Dayanidhi Real Estate Pvt. Ltd. & Ors. Vs. ----	M.S. Vishnu Sankar	
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 634 of 2021	Pradhan A.S. Logistics Pvt. Ltd. Vs. Transafe services Ltd. & Anr.	Ankur Singhal	Anil Agarwal Nipun Gautam-R1
7.	Comp. App. (AT) No. 353 of 2019	Linoxi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	Dinesh Sharma Adeeba Mujahid Puneet Rai

8.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4 Nilesh Jayant Karandikar-R3
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For Hearing

9.	Comp. App. (AT) (Ins) No. 187 of 2020 (PH)	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Abhishek Anand Abhijeet Sinha Sumit Bindal-R1 Kunal Kanungo Atishay Jain
10.	Comp. App. (AT) (Ins) No. 26 of 2021 (PH)	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator With	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood- liquidator
11.	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	Abhishek Anand Kunal Godhwani
12.	Comp. App. (AT) (Ins) No. 851 of 2021 (PH)	Mohit Arora Vs. PNB Housing Finance Ltd. & Anr.	Varsha Banerjee	Astha Venancio D Costa Gauri Goel-R1 Rakesh Prasad Khandelwal-R2
13.	Comp. App. (AT) No. 155 of 2020 (PH)	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C. Sharma D.N. Sharma Anirudha Agarwalla- R1

02:00 PM

For Hearing

14.	Comp. App. (AT) (Ins) No. 968 of 2020 (PH)	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan Garima Bajaj
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By order of Hon'ble Chairperson
-sd/-
Registrar